

Submission on CERC DSM 5th Amendment

Abellon Clean Energy

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Abellon is a renewable energy developer with focus in biomass/waste/solar sector

Abellon has over a decade of operational experience



RENEWABLE POWER



Solar Energy



Waste to Energy



Any-Source
Biomass Power



RENEWABLE HEAT



Biomass Pellets



Pellets Based
Appliances



AGRI SCIENCES



Agroforestry



Soil & Plant Nutrition



Dairy Farming



BIOMASS RESOURCES



Biomass
Characterisation



Biomass Collection



Energy Farming



TECHNOLOGY DEVELOPMENT



Equipment
Development



Pellet
Torrefaction



Energy Storage



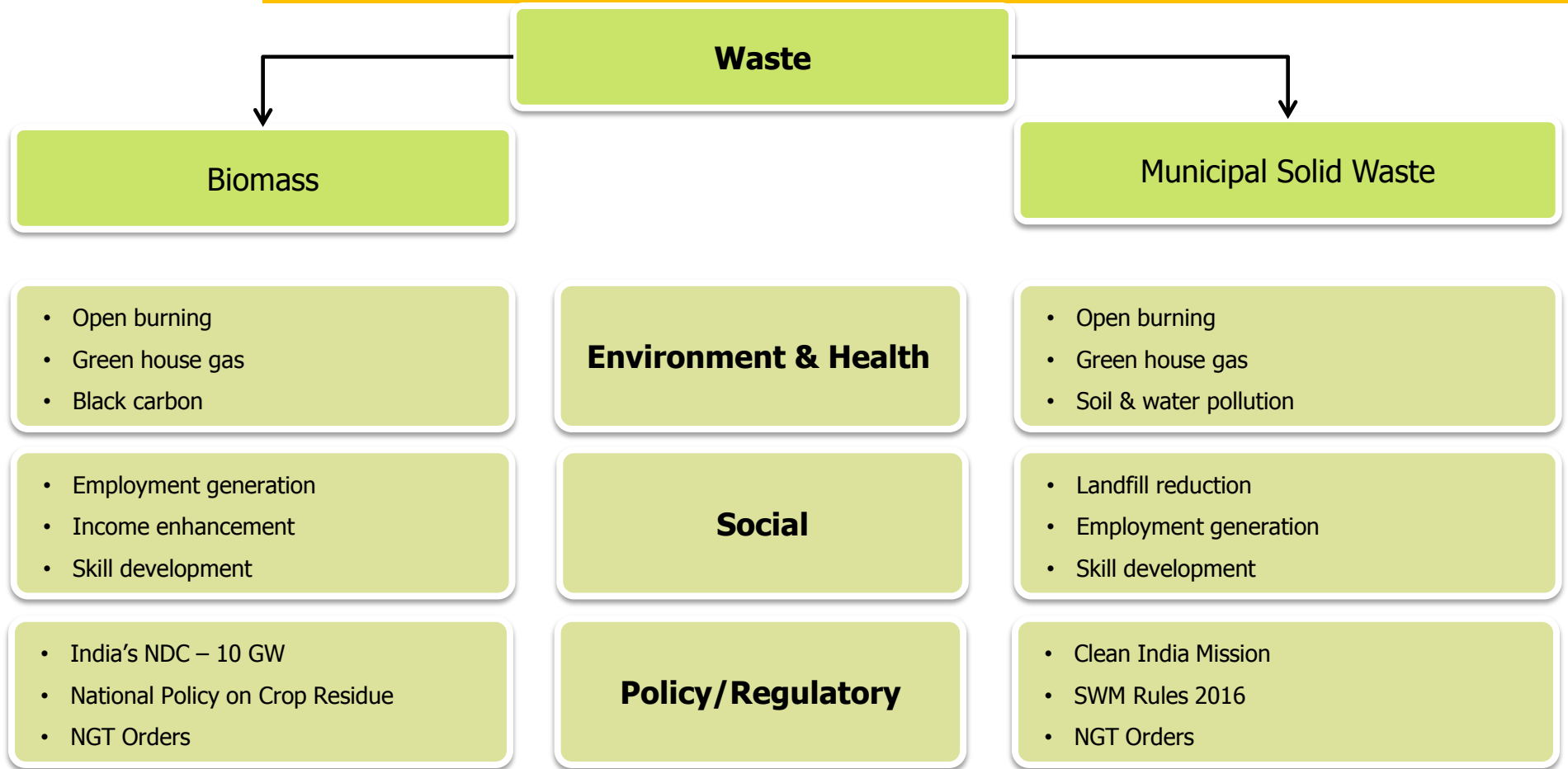
RENEWABLE FUELS



Lignocellulosic
Ethanol



Algae Biodiesel



Waste to energy plants provide environmental and s

	Conventional <i>(Coal, Gas, Large Hydro)</i>	Biomass	Waste to Energy	Solar /Wind
Capacity/Scale	Large	Small (10 - 15 MW)	Small (10 - 15 MW)	Small to Medium
Fuel Characteristic	Homogeneous	Heterogeneous	Heterogenous	NA
Seasonality Impact	NA	High	High	High
Primary Mandate	Electricity	Waste processing + Enviroment	Waste processing + Environment	RE + environment
Secondary Mandate	NA	RE	RE	NA
Plant configuration	Turbine follow <i>(generation match)</i>	Fuel follow <i>(generation lag)</i>	Fuel follow <i>(generation lag)</i>	NA
Predictability	Very high	Moderate <i>(fuel dependent)</i>	Low <i>(fuel dependent)</i>	Weather dependent
Industry Status	Mature - Stable	Struggling	Nascent -evolving	Mature
UI Charges	SAME AS CONVENTIONAL POWER PLANTS!			Reduced
Additional UI Chages	SAME AS CONVENTIONAL POWER PLANTS!			NA

RE≠ Renewable energy

NA = Not applicable

Rationale

- 1. Biomass/ Waste to Energy have environmental mandates apart from electricity generation-process and dispose regardless of quality of waste**
- 2. Biomass/Waste is heterogeneous mix**
- 3. Biomass / Waste to Energy industry is struggling /evolving and small capacity**
- 4. Biomass / Waste to Energy are configured differently from conventional power plant**

DSM may kindly be rationalized so as to not burden waste/biomass plants with same charge as conventional plants

Our Request:

- 1. Cap rate of UI charges for Biomass / Waste to Energy to be lower as interim relief**
 - **Biomass: Rs. 2.00/KWh**
 - **Waste to Energy: Rs. 1.00 /KWh**
- 2. Exemption from Additional UI charges on biomass/waste to energy**
- 3. Exemption from sign-change requirement / penalties on renewables including biomass/waste to energy**

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Independence begins at the bottom...

A society must be built in which every village has to be self sustained and capable of managing its own affairs. It will be a free and voluntary play of mutual forces. In this structure composed of innumerable villages, there will be ever widening, never ascending circles.

Life will not be a pyramid with the apex sustained by the bottom. But it will be an oceanic circle whose center will be the individual. Therefore, the outermost circumference will not wield power to crush the inner circle but will give strength to all within and derive its own strength from it.

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Thank you